

**No. L-1/268/2022/CERC  
CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

**Shri Jishnu Barua, Chairperson  
Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member**

**Date of Order: 13.04.2023**

**In the matter of**

Terms and conditions of tariff for the tariff period starting from 1.4.2024 - Seeking of information from Central Generating Companies, Joint Ventures Companies, Independent Power Producers and Central/Inter-State Transmission Companies whose tariff is being regulated by CERC.

**ORDER**

Vide order dated 29.03.2023, Commission directed the Generating/Transmission companies to furnish information related to operational data and O&M expenses by 15<sup>th</sup> April 2023.

Representations have been received from Transmission companies and Generation companies with request to extend the last date for submission of the requisite information.

Considering the difficulties faced by Transmission/Generation companies the last date of submission of the information is extended upto 15<sup>th</sup> May 2023.

**Sd/-  
Pravas Kumar Singh  
(Member)**

**Sd/-  
Arun Goyal  
(Member)**

**Sd/-  
I.S. Jha  
(Member)**

**Sd/-  
Jishnu Barua  
(Chairperson)**